

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 207 OF 2015**

**Dated: 08<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Hooghly Chamber of Commerce & Industry** .....Appellant (s)

**Versus**

**West Bengal Electricity Regulatory Commission & Anr.**

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R-1

Mr. Sarojwata Mahapatra for R-2

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **21.04.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**